



**Government of Jammu and Kashmir  
Social Welfare Department  
Civil Secretariat J&K  
Jammu/Srinagar**

**NOTIFICATION**

**Jammu, 4<sup>th</sup> February, 2022**

S.O. 49 .-In exercise of the powers conferred by section 15 of the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 read with rule 3 of the Jammu and Kashmir Maintenance and Welfare of Parents and Senior Citizens Rules, 2021, the Government hereby constitutes an Appellate Tribunal for each district with District Magistrate concerned as its Presiding Officer, who shall be assisted by the following:-

- |       |                                                                                                                                                    |                |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------|----------------|
| (i)   | Additional District Magistrate/Sub-Divisional Magistrate (other than the Presiding Officer of the Maintenance Tribunal whose order is in appeal) - | <b>Member.</b> |
| (ii)  | Additional Superintendent of Police concerned-                                                                                                     | <b>Member.</b> |
| (iii) | District Social Welfare Officer concerned-                                                                                                         | <b>Member.</b> |

**By order of the Government of Jammu and Kashmir.**

**Sd/-  
(Sheetal Nanda), IAS  
Secretary to the Government  
Dated: 04 -02-2022**

No. SWD-SZ/4/2021

Copy to the:-

1. Learned Advocate General, J&K
2. Financial Commissioner (Additional Chief Secretary), Finance Department.
3. Financial Commissioner (Additional Chief Secretary), Health & Medical Education Department.
4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Principal Secretary to the Lieutenant Governor, J&K.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (Jammu Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
10. All Commissioners/Secretaries to the Government.
11. Divisional Commissioner, Kashmir/Jammu.
12. Chairperson J&K, Special Tribunal.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.

*Sheetal Nanda*

16. Director, Archives, Archaeology and Museums, J&K.
17. Secretary, J&K PSC/BOPEE/Service Selection Board.
18. General Manager, Government Press, Jammu/Srinagar.
19. All Additional District Magistrates.
20. All Sub Divisional Magistrates.
21. Additional Superintendent of Police (concerned)
22. District Social Welfare Officer (concerned)
23. Private Secretary to Advisor (F), to Hon'ble Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Secretary to the Government, Social Welfare Department.
26. I/C Website, Social Welfare Department.
27. Government Order file/Stock file.

  
04.05.2022

(Manoj Kumar) JKAS  
Under Secretary to the Government  
Social Welfare Department